

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.155/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section	397/389		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (Pcs)
2. CS. ROHIT KUMAR KESHRI (Pcs) } PETITIONER.

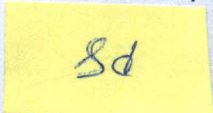
Rohit Keshri
27/11/17.

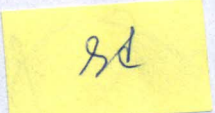
1. RATNANKO BANERJEE, SR. ADVOCATE
2. SWAPNA CHOUBEY, ADVOCATE } RESPONDENT

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 29/11/2017 for remaining arguments.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)